

LOK SABHA DEBATES

LOK SABHA

Monday, March 16, 1992/Phalguna 26,
1913 (Saka)

The Lok Sabha met at Eleven to the Clock

[MR. SPEAKER in the Chair]

RE. SUSPENSION OF QUESTION HOUR

[English]

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada): We request the hon. Speaker to suspend the Question Hour and immediately take up the matter of the treacherous act by the ruling party, Congress (I) in encouraging defections and splitting other parties... (Interruptions) They are encouraging defection and splitting political parties. What is this?

(Interruptions)

At this state, Shri S. M. Lajjan Basha came and stood on the floor near the Table

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): For the stability of the Government, they are even prepared to destabilise other political parties. This is not the way to uphold parliamentary democracy... (Interruptions) Their narrow mindedness and partisan interests destroyed Punjab and generated the problem in Kashmir. They are always upto this mischief.

SHRI BASU DEB ACHARIA (Bankura): This was engineered by the Congress (I) in

order to gain majority. Why were you also in such a hurry Sir?

SHRI SAIFUDDIN CHOWDHURY (Katwa): What is your responses Sir?

At this state Shri S. M. Lajjan Basha went back to his seat.

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Sir, this is a serious charge. The hon. Member is levelling a serious charge against the Treasury Benches. Will democracy survive in this country? (Interruptions)

[English]

SHRI BASU DEB ACHARIA: Democracy is not safe in their hands. They have murdered democracy. (Interruptions)

MR. SPEAKER: Please take your seat.

SHRI BASU DEB ACHARIA (Bankura): Sir, this is a very serious matter. You should suspend the Question Hour and allow a discussion on this. How can the House function in this way? (Interruptions)

MR. SPEAKER: I think it is possible for all of us to understand the agony and the displeasure which has been expressed by hon. Members. All the same I do think that we have the Question Hour, which is the Private Members Hour and the Members would also be interested in asking questions. The intention...

(Interruptions)

SHRI BASU DEB ACHARIA : Sir, the Government machinery has been misused

by them. When democracy is being murdered, what is the importance of this Question Hour? (*Interruptions*)

MR. SPEAKER: Supposing...

[*Translation*]

SHRI SHARAD YADAV: Sir, seven vehicles had been placed at their disposal in a day I can prove it if you want. (*Interruptions*)

SHRI S. M. LALJAN BASHA (Guntur): Sir, democracy has been throttled. How long will this money last? This Government is throttling democracy. (*Interruptions*)

[*English*]

MR. SPEAKER: Yes, you have very forcefully made your point.

(*Interruptions*)

SHRI SRIKANTA JENA (Cuttack): The Congress Party has started its old game of money and power.

SHRI BASU DEB ACHARIA: Once they toppled TDP Government in Andhra Pradesh by creating defection. They have again started this game in order to remain in power.

MR. SPEAKER: You have protested.

(*Interruptions*)

SHRI BASU DEB ACHARIA: Where is Shri Balram Jakhar He came in his house. Where is Shri Chidambaram?

(*Interruptions*)

SHRI B. N. REDDY (Miryalguda): They should resign on moral grounds. (*Interruptions*)

SHRI K. P. REDDAIAH YADAV (Machilipatnam): Why should a Kamma be a Leader? (*Interruptions*)

SHRI BASU DEB ACHARIA (Bankura): They were elected on the TDP ticket and now they should resign.

SHRIMATI GEETA MUKHERJEE (Panskura): If they want to break away from the Janata Dal and join the Congress (I) and if they have the courage, let them immediately resign from the Lok Sabha seat. This was the Congress culture throughout before and this is the Congress culture now. So, why do these gentlemen resort to all these things again and again?

At this stage, Shri B. N. Reddy came and stood on the Floor near the Table.

SHRI BASU DEB ACHARIA: The defectors should resign. They have no moral right to continue. (*Interruptions*)

At this stage, Shri B. N. Reddy went back to his seat.

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, years ago, that is in 1984, they had done it in Andhra Pradesh. In the similar game of defection, NTR had to go. That was fought inside the Parliament and outside for restoring NTR in Andhra Pradesh. Now, the something is being done here to Andhra MPs. We know that for their narrow party interests, the Congress (I) has caused immense harm to Kashmir; immense harm to Punjab and they are putting Parliamentary democracy on the fire. They should desist from breaking other parties and try to uphold the parliamentary traditions of the country. After all, we cannot forget that they continue to be the biggest party in our country and responsibility devolves on them. Unfortunately, they have not learnt the lessons of history. For them interests are above country's interest and the interest of Parliamentary democracy. All these hullabaloo from our side is sincerely intended to sound a warning. They always operate like that.

So, I appeal to them from our side that unless they desist from such activities, they will take our country to a point of no return. They should try to safeguard the interests of

the Parliamentary democracy. It is a most unfortunate story of the post-Independent India. They are trying to retain supremacy of their party in the country at the cost of Parliamentary democracy and the country. (*Interruptions*)

SHRI BASU DEB ACHARIA: What did you do in the past? (*Interruptions*) How much money did you spend in order to gain majority? (*Interruptions*)

MR. SPEAKER: Will you please hear me ?

(*Interruptions*)

SHRI SRIKANTA JENA (Cuttack): The Congress Party is pursuing their political line of defection; they encourage defection and that is their practice. All the Members who have been defected at the instance of the Congress Party should resign from the Lok Sabha and face election again. (*Interruptions*)

SHRI SOBHANDREESWARA RAO VADDE (Vijayawada): All those Members who have changed their political colour must resign and go to the people. You must protect democracy and interest of the House. (*Interruptions*)

SHRI BASU DEB ACHARIA: Democracy is being destroyed and murdered by Congress (I). MPs are being purchased. The defection is engineered by them in order to gain majority. (*Interruptions*)

[*Translation*]

MR. SPEAKER: You have been given ample opportunities. (*Interruptions*)

[*English*]

Mr. Basu Deb Acharia, all the time, you are interrupting it is not necessary. I allowed you to speak also. You were interrupting and talking to Mr. Sontosh Mohan Dev also.

Well, I think, one can understand the

feelings of the Members in the House. (*Interruptions*)

MR. SPEAKER: If you respond, I cannot talk; that is my difficulty, because I cannot compete with you.

(*Interruptions*)

MR. SPEAKER: Than you talk between yourselves. Please do not do like that. I cannot raise my voice beyond a certain limit.

I think the hon. Members, who wanted to protest have protested; their protest is recorded. I don't think that it is necessary for any Member to go beyond this to register protest. I do think that we would carry on which the rest of the business. Having protested and having expressed their views, it is not necessary to continue it further. I hope that you will cooperate.

(*Interruptions*)

[*Translation*]

SHRI RAM VIALAS PASWAN: Sir beside this there are a number of things which we want to speak about. I request you to summon party leaders to your room immediately after the Question-Hour.

[*English*]

MR. SPEAKER: I will talk to you in my Chamber.

[*Translation*]

SHRI RAM VILAS PASWAN: Sir, that is not all. There are other issues also. It has to be seen as to who is attached and who is unattached. A full two months time was taken in the case of Janata Dal. But in this case the whole issue is being cleared off in a day. request you to convene a meeting of all leaders in your chamber. (*Interruptions*)

[*English*]

MR. SPEAKER: Mr. B Vijaykumar Raju,

I allow you, I have to allow others also.

(Interruptions)

MR. SPEAKER: Q. No. 265 – Shri Chandrajeet Yadav.

(Interruptions)

MR. SPEAKER: Let us not take it up in the Zero Hour. If I want to talk to you, I will call the Leaders in my Chamber and talk to them.

SHRI BH. VIJAYA KUMAR RAJU (Narsapur): I have to record my protest. *(Interruptions)* Otherwise, you will have to allow me to speak. *(Interruptions)*

SHRI BH. VIJAYA KUMAR RAJU: Sir, you allow me.

MR. SPEAKER: Not now.

(Interruptions)

SHRI SOBHANADREEWARA RAO VADE: What we are demanding is

SHRI BH. VIJAYA KUMAR RAJU: You please allow me.

SHRI SOBHANADREEWARA RAO VADE: You expunge his works.

SHRI SAIFUDDIN CHOUDHURY: We want to hear him. *(Interruptions)*

SHRI BH. VIJAYA KUMAR RAJU: I am prepared to resign. *(Interruptions)* If Shri N. T. Rama Rao is prepared to accept my challenge I am going to resign. Let him contest against me in my constituency. *(Interruptions)*

MR. SPEAKER: Not like this, please. Order, order.

(Interruptions)

MR. SPEAKER: Shri Nirmal Kanti

Chatterjee, you please take your seat. *(Interruptions)*

MR. SPEAKER: You please take your seat.

SHRI BASU DEB ACHARIA: Sir, this is a very serious thing. *(Interruptions)* You hear his point. *(Interruptions)*

MR. SPEAKER: I will talk to you in the Chamber.

(Interruptions)

MR. SPEAKER: I am ready to hear you in the Chamber.

SHRI SAIFUDDIN CHOUDHURY: May I make a submission, Sir? We want to hear Mr. Raju after the Question Hour. We have something to say also.

SHRI BH. VIJAYA KUMAR RAJU: I request you to please take it up after the Question Hour.

(Interruptions)

SHRI BASU DEB ACHARIA: You will have to allow him. *(Interruptions)*

[Translation]

SHRI RAM VILAS PASWAN: Sir, let the Question Hour continue. Then allot time of two minutes to each speaker during the Zero-Hour. After that you can talk to them in your Chamber.

MR. SPEAKER: All right.

SHRI RAM VILAS PASWAN: You have been allowing hon. Members to raise their points after Question Hour also.

[English]

MR. SPEAKER: I will hear one from each faction and none else. You have nothing to do.

(Interruptions)

SHRI RAM VILAS PASWAN: After Question Hour we can take it up.

MR. SPEAKER: No; not like this. Bargain cannot go on in the House. It is not like this. We will do it later. Now Question No. 265, Shri Chandra Jeet Yadav.

11.24 hrs.

ORAL ANSWERS TO QUESTIONS

A-320 Airbus

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*265 SHRI CHANDRAJEET
YADAV:
SHRI M. V. CHANDRA
SEKHARA MURTHY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the existing number of A-320 Airbus with the Indian Airlines/ Air India;

(b) the number of accidents in which A-320 Airbus have been involved in the last two years;

(c) whether the Government propose to purchase more such aircraft;

(d) if so, the details thereof;

(e) whether any request has been sent to Airbus Industries, France to send the preliminary report of investigation into the causes of accident involving A-320 airbus which crashed in Voges Mountains recently;

(f) if so, whether it is proposed to re-examine the safety of these planes; and

(g) if so, by when and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION

AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (g) A statement is laid on the table of the House.

STATEMENT

(a) At present there are 18 Airbus A-320 aircraft in the fleet of Indian Airlines. Air India does not have any A-320 aircraft.

(b) During the last two years there have been two accidents involving A-320 aircraft, one at Bangalore on 14.2. 90 and the other in France on 20. 1. 1992.

(c) and(d). An agreement has been entered into by Indian Airlines with Airbus Industries on 5. 6. 89 for purchase of 12 additions A-320 aircraft.

(e) Yes Sir .

(f) and (G) There is no finding yet which calls call for re-examination of airworthiness of this class of aircraft.

SHRI CHANDRA JEET YADAV: Sir, in view of the fact that two accident of A-320 aircraft took place, one in India and another in France, and that the preliminary enquiry has shown the defective cockpit dosing of the plane and also the navigational problems, which is — it is said — a highly computerised system, there are doubts that even the software of the airplane's computers were also defective. Lufthansa and Air France have instructed their pilots not to use this became landing system. The pilots have also made several representations in France as well as in India. It is said that there is always a possibility that a wrong button can be pressed and the accident can take place. I would like to know from the Minister whether he has taken up this issue with the A-320 Airbus, manufacturing company and whether they have assured that they y are taking certain necessary steps to rectify these defects in the cockpit. I would like to know from the Minister as to what has been done in this regard.

SHRI MADHAV RAO SCINDIA: Sir, after